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## (2024) 03 TP CK 0027

## **Tripura High Court- Agartala**

Case No: First Appea 07 Of 2023

Priyanka Chowdhury APPELLANT Vs

Subham Banik RESPONDENT

Date of Decision: March 28, 2024

Hon'ble Judges: Arindam Lodh, J; S.D. Purkayastha, J

**Bench:** Division Bench

Advocate: S. Lodh, Pujan Biswas, S. Debbarma

## Judgement

Heard Mr. S. Lodh, learned counsel appearing for the appellant. Also heard Mr. Pujan Biswas and Ms. S. Debbarma, learned counsel appearing for the respondent.

List the matter for admission on **25.04.2024.** The appellant is directed to supply a copy of the memo of appeal to the respondent.